

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2124  
TO BE ANSWERED ON 24.12.2018**

**COMPLAINTS AGAINST KVS EMPLOYEES**

**2124. SHRIMATI ANJU BALA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of complaints including anonymous complaints regarding corruption, mismanagement received against the Principals and other Higher Officers of Kendriya Vidyalaya Sangathan (KVS) during the last 6 months by the Government, KVS Headquarters and various regional offices, State-wise;
- (b) the break-up of details of nature of the individual complaints so received and the action taken therein along with the details of the disciplinary/vigilance action initiated against the officials of KVS on the basis of complaints so received or otherwise in each such cases;
- (c) whether there is any provision of conducting internal audit to assess the state of affairs at the school level; and
- (d) if so, the details of the audits conducted during the last 6 months and if not, the reasons for not having any such mechanism?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

- (a): The state-wise list of the number of complaints including anonymous complaints of corruption and mismanagement received against the Principals and other higher officers of Kendriya Vidyalaya Sangathan (KVS) during the last six months in the KVS(Headquarters) and its Regional Offices is annexed. No central database of the number of such references received in the Ministry is maintained.
- (b): KVS has informed that it has received 36 cases of complaints of corruption and 41 cases of complaints of mismanagement against Principals and other higher officers of KVS. KVS has initiated action in these cases having regard to the provisions of the Vigilance Manual / CVC Guidelines / CCS (CCA) Rules, 1965 / Education Code for KVs.
- (c): As per the provision of Accounts Code for KVs, all the Regional Offices are required to carry out Internal Audit of all the KVs under their administrative jurisdiction, once every year.
- (d) KVS has informed that during the last six months internal audit of 540 KVs has been conducted.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2124 FOR 24<sup>TH</sup> DECEMBER, 2018 RAISED BY SHRIMATI ANJU BALA, HON'BLE MEMBER OF PARLIAMENT REGARDING COMPLAINTS AGAINST KVS EMPLOYEES.

State wise total No. of complaints including anonymous regarding corruption, mismanagement received against Principals & other Higher Officers of KVS during the last 6 months by KVS (HQ) and various ROs

Sl. No.	Name of State /UT	No. of complaints	
		Corruption	Mismanagement
1	Andhra Pradesh	0	1
2	Arunachal Pradesh	0	0
3	Assam	1	2
4	Bihar	3	3
5	Chandigarh	0	0
6	Chhattisgarh	1	0
7	D & N Haveli	0	0
8	Daman & Diu	0	0
9	Delhi	8	4
10	Goa	0	0
11	Gujarat	1	0
12	Haryana	0	0
13	Himachal Pradesh	1	1
14	Jammu & Kashmir	0	3
15	Jharkhand	0	1
16	Karnataka	0	2
17	Kerala	0	0
18	Madhya Pradesh	1	4
19	Maharashtra	2	1
20	Manipur	0	0
21	Meghalaya	0	0
22	Mizoram	0	0
23	Nagaland	0	0
24	Odisha	0	3
25	Punjab	1	1
26	Rajasthan	1	7
27	Sikkim	0	0
28	Tamil Nadu	0	1
29	Telangana	1	0
30	Tripura	0	0
31	UT of Lakshadweep	0	0
32	UT of Puducherry	0	0
33	Uttar Pradesh	15	6
34	Uttarakhand	0	0
35	West Bengal	0	1
<b>Total</b>		<b>36</b>	<b>41</b>

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